

Annexure – 4
Name of the corporate debtor: U R SINTER PRIVATE LIMITED ; Date of commencement of CIRP: 04.01.2023; List of creditors as on: 13.02.2023
In accordance with Section 25(2) (e), IBC, 2016
Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received			Details of claim admitted					Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed (₹)	Amount of claim admitted (₹)	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim				Amount of any mutual dues, that may be set-off
1		-	-	-	-	-	-	-	-	-	-	-	
	Total	-	-	-	-	-	-	-	-	-	-	-	

